

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CHARTERED MERCANTILE
MUTUAL BENEFITS LIMITED

Relevant Particulars		
1	Name of corporate debtor	CHARTERED MERCANTILE MUTUAL BENEFITS LIMITED
2	Date of incorporation of corporate debtor	02/09/1988
3	Authority under which corporate debtor is incorporated / registered	RoC-Kanpur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24231UP1988PLC009997
5	Address of the registered office and principal office (if any) of corporate debtor	Aifalah Mutual Benefits Ltd, 126/24 Sultan Manzil, B N Road, Lalbagh, Lucknow Uttar Pradesh
6	Insolvency commencement date in respect of corporate debtor	08-July-2021
7	Estimated date of closure of insolvency resolution process	4-Jan-2022
8	Name and registration number of the insolvency professional acting as interim resolution professional	Giridhari Lal Sharma and IBBI/IPA-001/IP-P00391/2017-18/10709
9	Address and e-mail of the interim resolution professional, as registered with the Board	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 Email ID: sharma_gl@yahoo.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	A/1, P.C. Plaza, Bomikhal, Bhubaneswar, Odisha-751006 EMail ID: cirp.charteredmercantile@gmail.com
11	Last date for submission of claims	22-Jul-2021
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of	Deposits



	section 21, ascertained by the interim resolution professional	
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1) Name: Mr Shyam Arora Regd. No.: IBBI/IPA-002/IP-N00546/2017-2018/11703 Address: 96, Aravali Apartment, Alaknanda, New Delhi-110019 2) Name: Mr Harish Kumar Gupta Regd. No. IBBI/IPA-001/IP-P01678/2019-2020/12644 Address: SH 40 Oblique 572, IInd Floor, New Moti Nagar, Near Milan Cinema, New Delhi 110015 3) Name: Mr Kamal Agarwal Regd. No: IBBI/IPA-001/IP-P00868/2017-2018/11466 Address: 487/27, School Road Near Peeragarhi Metro Station, New Delhi-110087
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink:http://ibbi.gov.in/downloadform.html Physical Address: Details of Authorised Representatives are available at item No 13 above

Notice is hereby given that the National Company Law Tribunal Allahabad Bench has ordered the commencement of a corporate insolvency resolution process of the Chartered Mercantile Mutual Benefits Limited on 08-July-2021.

The creditors of Chartered Mercantile Mutual Benefits Limited, are hereby called upon to submit their claims with proof on or before 22-July-2021 to the interim resolution professional at the address mentioned against entry No. 10.

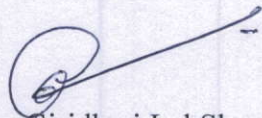
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [Deposits] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date 10 July 2021

Place Bhubaneswar, Odisha



Giridhari Lal Sharma

Interim Resolution Professional of Chartered Mercantile Mutual Benefit Limited

Registration No: IBBI/IPA-001/IP-P00391/2017-18/10709

